



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,25th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|--|---|---|
| ADMISSION | | | | |
| 50 | WA/200/2022 CAVT. NO.06652/022, FIXED, CAVT./665/2022 | JADAB BORAH Versus SANATAN NATH AND 4 ORS. | MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA | MR. N K KALITA SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, I O C FOR CAVEATOR |
| 51 | WITH WA/237/2022 CAVT. NO. 06652/022, | THE INDIAN OIL CORPORATION LTD. AND ANR Versus SANATAN NATH AND 2 ORS. | MR D K SARMAH MS. A TALUKDAR | MR. J PATOWARY MR. N K KALITA SC, REVENUE FOR CAVEATOR |
| ORDERS | | | | |
| 52 | PIL(Suo Moto)/10/2018 FIXED | X X X Versus IN RE THE STATE OF ASSAM AND 89 ORS | MR. T J MAHANTA | MS C MEDHI (R-5-90) GA, ASSAM MR. M A SHEIKH (R-5-90) MS F INTAZ (R-5-90) |
| 53 | I.A.(Civil)/2105/2022 B/O in WA/8129/2022 WITH WA/8129/2022 (Filing Number) | NABANITA GOSWAMI AND 317 ORS Versus PARISHMITA HAZARIKA AND 6 ORS | DR G J SHARMA MR S HUSSAIN | SC, EDU |
| | WITH I.A.(Civil)/2103/2022 | NABANITA GOSWAMI AND 317 ORS Versus PARISHMITA HAZARIKA AND 6 ORS (B) | DR G J SHARMA | SC, EDU |
| HEARING | | | | |
| 54 | PIL/62/2021 FIXED | ALL RABHA STUDENTS UNION AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. S R RABHA MR P BHARDWAJ | GA, ASSAM MR B CHOUDHURY (r-5) SC, EXCISE DEPTT. |

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LEAVE NOTE OF ADVOCATES FOR 25/07/2022

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|-----|------------------|------------|----|------------|
| 1) | MR B N SARMA | 09-12-2021 | To | 31-08-2022 |
| 2) | MR S SARMA | 02-06-2022 | To | 28-07-2022 |
| 3) | MS. B BHUYAN | 18-07-2022 | To | 05-08-2022 |
| 4) | MR. P K SARMA | 18-07-2022 | To | 30-07-2022 |
| 5) | MR. J P SARMA | 18-07-2022 | To | 30-07-2022 |
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| 8) | DR. N DEKA | 19-07-2022 | To | 28-07-2022 |
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| 12) | MR H Dey | 20-07-2022 | To | 19-08-2022 |
| 13) | MS. A DEVI | 21-07-2022 | To | 19-08-2022 |
| 14) | MR. B BARMAN | 23-07-2022 | To | 28-07-2022 |
| 15) | MR. U SARMA | 25-07-2022 | To | 26-07-2022 |



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 61), ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------------------|---|---|--|--|
| <u>MOTION</u> | | | | |
| 59 | Cont.Cas(C)/301/2022 PERSONAL APPEARANCE AT 10:30 AM, FIXED | ANJALANA BEGUM Versus RATUL KUMAR DAS, AES AND 2 ORS | MR. M R KHANDAKAR | MR. R MAZUMDAR |
| 60 | WP(C)/6131/2021 WITH I.A.(Civil)/1560/2022 in WP(C)/6131/2021 | ANJALANA BEGUM Versus THE STATE OF ASSAM 5 ORS ZAHIRUL ISLAM Versus ANJALANA BEGUM AND 5 ORS | MR. M R KHANDAKAR MR A K AZAD MR. M H ANSARI | SC, ELEM. EDU GA, ASSAM MR. M H ANSARI (6) MS B KALITA (6) |
| <u>ORDER NO STEPS</u> | | | | |
| 61 | WP(C)/4297/2022 FIXED | DIPANKAR BORA AND 20 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR K P PATHAK MS. S CHUTIA | SC, HIGHER EDU |
| <u>ADMISSION</u> | | | | |
| 62 | WP(C)/3276/2022 FIXED | HEMEN SARMA Versus THE STATE OF ASSAM AND 3 ORS | MR. J LASKAR MR R DAS | GA, ASSAM SC, EDU |
| <u>ORDERS</u> | | | | |
| 63 | Cont.Cas(C)/177/2021 B/O | AKLIMA BEGUM Versus PREETAM SAIKIA, IAS AND 3 ORS | MR. A DEKA | MR. D SAIKIA (R-2,4) MR S NEOGI (R-2) MR S M T CHISTIE (R-4) MS. N PHUKAN (R-2) MS. N BORDOLOI (R-4) |

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------|--------------------------|--|--|---|
| WITHDRAWAL | | | | |
| 56 | WP(C)/2732/2020 B/O | NAZMUL ISLAM TAPADAR Versus THE STATE OF ASSAM AND 5 ORS. | MR. K A MAZUMDER MR. A MALIK | GA, ASSAM MR. B PRASAD MR D KALITA |
| WITH | | | | |
| 57 | WP(C)/3072/2020 | KAYEES AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS. | MR. A Y CHOUDHURY MR. T A CHOUDHURY | GA, ASSAM |
| MOTION | | | | |
| 58 | WP(C)/4761/2022 B/O | SUSHANTA KUMAR MONDAL Versus THE STATE OF ASSAM AND 6 ORS | MR T H HAZARIKA MR M CHETIA MR A RASHID D ROY | GA, ASSAM SC, WPT AND BC |
| ORDERS | | | | |
| 59 | WP(C)/1867/2022 FIXED | GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 8 ORS | MS. A VERMA MR. N J KHATANIAR | MR. P K GOSWAMI (r-6,7,8) GA, ASSAM R SARMAH (r-6,7,8) MR H K NATH (r-6,7,8) MR J BORAH (r-6,7,8) SC, WPT AND BC |

LEAVE NOTE OF ADVOCATES FOR 25/07/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------|--------------------------------|--|---|--|
| WITHDRAWAL | | | | |
| 59 | WP(C)/3697/2022 B/O | LAMBUDHAR PEGU Versus THE UNION OF INDIA AND 3 ORS | MR. P HAZARIKA MR. P K MUNIR MR. A GAYAN | MR. A K DUTTA ASSTT.S.G.I. |
| MOTION | | | | |
| 60 | WP(C)/4536/2022 FIXED | MUBARAK HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS | DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MS N BEGOM MR. S AHMED | SC, FOREST |
| 61 | WP(C)/4660/2022 FIXED | THE LAWYERS ASSOCIATION, GUWAHATI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS. | MR. K N CHOUDHURY MR. R J DAS MR N BARUAH | GA, ASSAM |
| ADMISSION | | | | |
| 62 | WP(C)/1892/2022 FIXED | M/S HERITAGE PAPER PRODUCTS Versus THE STATE OF ASSAM AND 4 ORS | MR A NATH DR ANKIT TODI MR. M DAS | SC, ELEM. EDU SC, SSA |
| 63 | WITH WP(C)/1876/2022 | M/S J C STATIONERY (P) LTD Versus THE STATE OF ASSAM AND 5 ORS | MR R CHAKRAVORTY MR. U K NAIR MR D DAS MR. S RABHA | SC, ELEM. EDU MS. P R MAHANTA (R-5) MR. R BORPUJARI (R-6) MR B CHOUDHURY MS RUKMINI BARUA (R-6) MS PADMINI BARUA (R-6) SC, SSA |
| 64 | WITH WP(C)/1877/2022 | M/S J C STATIONERY (P) LTD Versus THE STATE OF ASSAM AND 5 ORS | MR R CHAKRAVORTY MR. U K NAIR MR D DAS | SC, ELEM. EDU SC, SSA |
| 65 | WITH WP(C)/1878/2022 | M/S J C STATIONERY (P) LTD Versus THE STATE OF ASSAM AND 5 ORS | MR R CHAKRAVORTY MR. U K NAIR | SC, ELEM. EDU MS. P R MAHANTA (R-5) MR. R BORPUJARI (R-6) MR B CHOUDHURY (r-5,6) MS RUKMINI BARUA (R-6) MS PADMINI BARUA (R-6) SC, SSA |

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LEAVE NOTE OF ADVOCATES FOR 25/07/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 120), ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

ORDERS

| | | | | |
|----|--------------------------|---|----------------------------|--|
| 60 | WP(C)/4172/2022 FIXED | DIPI GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS | MR G RAHUL MR. D M NATH | MR B D DAS GA, ASSAM MR H K SARMA B B HUSSAIN MR S BORA SC, REVENUE |
|----|--------------------------|---|----------------------------|--|

LEAVE NOTE OF ADVOCATES FOR 25/07/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.A.)),
ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|--------------|---------------------|---------------------|
|--------------------|--------------|---------------------|---------------------|

JUDGMENT

| | | | | |
|----|----------------------------------|--|--|--|
| 55 | WP(C)/4391/2016 AT 10:30 A.M. | RAM GUPTA Versus THE UNION OF INDIA and 3 ORS | MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN | C.G.C. MR.S K MEDHI MR.B DEKA ASSTT.S.G.I. |
| | WITH | | | |
| 56 | WP(C)/5033/2016 | SURESH PRASAD SINGH Versus THE UNION OF INDIA and 3 ORS | MR.N BARUAH MR.T N SRINIVASAN | MRS. A GAYAN MR.M PHUKANCGC-R-1-4 ASSTT.S.G.I. |
| | WITH | | | |
| 57 | WP(C)/5071/2016 | SATYA NARAYAN Versus THE UNION OF INDIA and 2 ORS | MR.N BARUAH MR.T N SRINIVASAN | MR. D C BORAH(C.G.S.C.,R-1-3) ASSTT.S.G.I. |
| | WITH | | | |
| 58 | WP(C)/7234/2016 | KARAN SINGH Versus UNION OF INDIA and 2 ORS. | MR.N BARUA MR.T N SRINIVASAN | MRS. A GAYAN (C.G.C.) ASSTT.S.G.I. |
| | WITH | | | |
| 59 | WP(C)/1082/2017 | SHYAM BIHARI SINGH Versus THE UNION OF INDIA and 2 ORS. | MR.T N SRINIVASAN | ASSTT.S.G.I. |
| | WITH | | | |
| 60 | WP(C)/1083/2017 | OM PRAKASH NO.G/184003L, Versus THE UNION OF INDIA and 2 ORS. | MR.T N SRINIVASAN | C.G.C. MR.K K PARASAR(R-1-3) ASSTT.S.G.I. |
| | WITH | | | |
| 61 | WP(C)/1088/2017 | NAWAL KISHORE THAKUR Versus THE UNION OF INDIA and 2 ORS. | MR.T N SRINIVASAN | C.G.C. MR. K GOGOI MS.H TERANGPI ASSTT.S.G.I. |
| | WITH | | | |
| 62 | WP(C)/3051/2017 | JALALUDDIN KHAN Versus THE UNION OF INDIA and 2 ORS. | MR.N BARUAH MR.T N SRINIVASAN | ASSTT.S.G.I. |

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|--------------------------|---------------------------------|--|--|--|
| 63 | WITH WP(C)/6256/2017 | JEEWAN SINGH Versus THE UNION OF INDIA and 2 ORS | MS.S BORA | MRS. A GAYAN MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I. |
| MOTION (BA) | | | | |
| 64 | Bail Appln./1715/2022 FIXED. | HAMID ALI Versus THE STATE OF ASSAM | MS. S K NARGIS MS. A MESEN | PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 65 | Bail Appln./1497/2022 FIXED. | DIPAL JIT LANGTHASA @ DAORAJA DIMASA AND 3 ORS Versus THE STATE OF ASSAM | MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI | PP, ASSAM |
| 66 | Bail Appln./1592/2022 FIXED. | AKARAMAUL ALI AND 4 ORS. Versus THE STATE OF ASSAM | MR K THAKUR B ALI SK MR. D MEDHI | PP, ASSAM |
| 67 | Bail Appln./1688/2022 FIXED | SAMSUL HOQUE AND ANR Versus THE STATE OF ASSAM | MR S HOQUE | PP, ASSAM |
| BAIL HEARING | | | | |
| 68 | AB/1501/2022 FIXED | ABDUL MAJOM SK AND 6 ORS Versus THE STATE OF ASSAM | MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM | PP, ASSAM |
| 69 | AB/1945/2022 FIXED | HIRANYA BARMAN Versus THE STATE OF ASSAM | MR. N DUBEY MS. M DAIMARY | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 25/07/2022

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|-----|------------------|------------|----|------------|
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| 12) | MR H Dey | 20-07-2022 | To | 19-08-2022 |
| 13) | MS. A DEVI | 21-07-2022 | To | 19-08-2022 |
| 14) | MR. B BARMAN | 23-07-2022 | To | 28-07-2022 |
| 15) | MR. U SARMA | 25-07-2022 | To | 26-07-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,25th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|--------------------------------|--|---|---------------------|
| WITHDRAWAL | | | | |
| 54 | Bail Appln./1670/2022 B/O | MD. DILDAR HUSSAIN @ DILAR HUSSAIN Versus THE STATE OF ASSAM | MR. M RAHMAN | PP, ASSAM |
| MOTION (BA) | | | | |
| 55 | Bail Appln./1714/2022 FIXED | MD. MUNNA SODIAL Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MR. A T SARKAR MS S PATAR | PP, ASSAM |
| 56 | Bail Appln./1733/2022 B/O | IMRAJ HUSSAIN LASKAR @ SAIDUL LASKAR Versus THE STATE OF ASSAM | MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY | PP, ASSAM |
| MOTION | | | | |
| 57 | Crl.Pet./649/2022 FIXED | RAJNI KANT Versus THE UNION OF INDIA AND 2 ORS | MR S N SARMA SENIOR ADVOCATE MS. N K DEVI MR. N ANIX SINGH | ASSTT.S.G.I. |
| 58 | Crl.Pet./702/2022 B/O | KAMLESH SINGH Versus THE STATE OF ASSAM AND ANR | MR. R P KAKOTI SR. ADV. MR A B DEY MR. S SUTRADHAR | PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 59 | Bail Appln./1588/2022 FIXED | ABU SALAM @ SAKAL Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 25/07/2022

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| | | | | |
|-----|------------------|------------|----|------------|
| 1) | MR B N SARMA | 09-12-2021 | To | 31-08-2022 |
| 2) | MR S SARMA | 02-06-2022 | To | 28-07-2022 |
| 3) | MS. B BHUYAN | 18-07-2022 | To | 05-08-2022 |
| 4) | MR. P K SARMA | 18-07-2022 | To | 30-07-2022 |
| 5) | MR. J P SARMA | 18-07-2022 | To | 30-07-2022 |
| 6) | MR A CHANDRAN | 18-07-2022 | To | 29-07-2022 |
| 7) | DR. R SARMAH | 19-07-2022 | To | 31-07-2022 |
| 8) | DR. N DEKA | 19-07-2022 | To | 28-07-2022 |
| 9) | MS J CHAKRABORTY | 26-07-2022 | To | 06-08-2022 |
| 10) | MR B K KAR | 26-07-2022 | To | 06-08-2022 |
| 11) | MR. H L MAURYA | 21-07-2022 | To | 28-07-2022 |
| 12) | MR H Dey | 20-07-2022 | To | 19-08-2022 |
| 13) | MS. A DEVI | 21-07-2022 | To | 19-08-2022 |
| 14) | MR. B BARMAN | 23-07-2022 | To | 28-07-2022 |
| 15) | MR. U SARMA | 25-07-2022 | To | 26-07-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Monday,25th July 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------|---|---|--|---|
| JUDGMENT | | | | |
| 61 | WP(C)/5764/2017 (AT 10:30 AM) | M/S. GARGO MOTORS and ANR. Versus THE STATE OF ASSAM and ANR. | MR.S K ROY MR.S DUTTA MS. I DAS | GA, ASSAM SC, TRANSPORT |
| WITHDRAWAL | | | | |
| 62 | WP(C)/2277/2022 B/O | ASSAM JATIYA BIDYALAY Versus THE STATE OF ASSAM AND 2 ORS | MR. B DEKA R SARMAH MS P BARUAH | GA, ASSAM |
| 63 | WP(C)/6116/2021 | ASSAM JATIYA BIDYALAY Versus THE STATE OF ASSAM AND 6 ORS. | MR. B DEKA MR. B DEKA R SARMAH MR D K BHATTACHARYYA MS P BARUAH MS P BARUAH S AZIZ | GA, ASSAM SC, REVENUE SC, NF RLY |
| MOTION | | | | |
| 64 | WP(C)/4650/2021 FIXED | SANJIB SAIKIA Versus THE STATE OF ASSAM AND 22 ORS | MR H RAHMAN MR. A IKBAL MS P AGARWAL MR I HASIEB MS M DAS MS L KHARMIH | SR. GA, ASSAM |
| 65 | WP(C)/3211/2022 CAVT. NO.05062/022, FIXED | SMT. JAYANTI DAS Versus THE STATE OF ASSAM AND 13 ORS. | MR. S ROY MR. M H LASKAR MR M HOSSAIN | SC, P AND R.D. GA, ASSAM MR. D HUSSAIN MR. R A CHOUDHURY FOR CAVEATOR |
| 66 | WP(C)/4649/2022 FIXED | M/S SCHLUMBERGER SOLUTION PRIVATE LIMITED Versus OIL INDIA LIMITED AND 3 ORS | MRS. R BORAH MR. D BORAH | SC, OIL SC, CUSTOMS |
| 67 | WP(C)/4656/2022 | M/S SCHLUMBERGER SOLUTIONS PRIVATE LIMITED Versus OIL INDIA LTD AND 3 ORS | MRS. R BORAH MR. D BORAH | SC, OIL SC, CUSTOMS |

| | | | | |
|------------------------------|---|---|--|--|
| 68 | WITH WP(C)/4657/2022 FIXED | M/S SCHLUMBERGER SOLUTIONS PRIVATE LIMITED Versus OIL INDIA LTD AND 3 ORS | MRS. R BORAH MR. D BORAH | SC, OIL SC, CUSTOMS |
| 69 | WP(C)/4653/2022 FIXED | KADAMI KOCH AND 37 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. P J SAIKIA | GA, ASSAM SC, REVENUE SC, GMC |
| <u>ORDER NO STEPS</u> | | | | |
| 70 | WP(C)/4004/2022 FIXED | NIBEDITA DEKARAJA Versus THE STATE OF ASSAM AND 13 ORS | MR. D HUSSAIN MR. R A CHOUDHURY | SC, P AND R.D. GA, ASSAM MR F K R AHMED (r-5 to 11) MR. R CHOUDHURY (r-5 to 11) |
| <u>ADMISSION</u> | | | | |
| 71 | WP(C)/2956/2022 CAVT. NO.04662/022, FIXED | CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 8 ORS | MR. M DUTTA MS S DEV | MR. K N CHOUDHURY, SR. ADV (R-8 & 9) GA, ASSAM MR. J DEKA (R-6) MR. S K GHOSH MR. T K BHUYAN (R-6) MR. N GAUTAM (R-8 & 9) MS. R M DEKA (R-8 & 9) FOR CAVEATOR ASSTT.S.G.I. SC, REVENUE |
| <u>ORDERS</u> | | | | |
| 72 | WP(C)/4604/2022 FIXED | ABHINASH KUMAR MAHATO Versus THE STATE OF ASSAM AND 3 ORS | MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR | GA, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 25/07/2022

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| | | | | |
|-----|------------------|------------|----|------------|
| 1) | MR B N SARMA | 09-12-2021 | To | 31-08-2022 |
| 2) | MR S SARMA | 02-06-2022 | To | 28-07-2022 |
| 3) | MS. B BHUYAN | 18-07-2022 | To | 05-08-2022 |
| 4) | MR. P K SARMA | 18-07-2022 | To | 30-07-2022 |
| 5) | MR. J P SARMA | 18-07-2022 | To | 30-07-2022 |
| 6) | MR A CHANDRAN | 18-07-2022 | To | 29-07-2022 |
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| 12) | MR H Dey | 20-07-2022 | To | 19-08-2022 |
| 13) | MS. A DEVI | 21-07-2022 | To | 19-08-2022 |
| 14) | MR. B BARMAN | 23-07-2022 | To | 28-07-2022 |
| 15) | MR. U SARMA | 25-07-2022 | To | 26-07-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Monday,25th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 13

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 62 TO 120), ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

ORDERS

| | | | | |
|----|------------------------|--|-------------------------------|---------------|
| 58 | WP(C)/2850/2021 B/O | RUMEE DAS Versus THE STATE OF ASSAM AND 5 ORS | MRS A BUJARBARUAH MS N DAS | SC, SEC. EDU. |
| 59 | WP(C)/4949/2021 B/O | NITUL SARMAH Versus THE STATE OF ASSAM AND 5 ORS. | MRS A BUJARBARUAH MS N DAS | SC, SEC. EDU. |

LEAVE NOTE OF ADVOCATES FOR 25/07/2022

| | | | | |
|-----|------------------|------------|----|------------|
| 1) | MR B N SARMA | 09-12-2021 | To | 31-08-2022 |
| 2) | MR S SARMA | 02-06-2022 | To | 28-07-2022 |
| 3) | MS. B BHUYAN | 18-07-2022 | To | 05-08-2022 |
| 4) | MR. P K SARMA | 18-07-2022 | To | 30-07-2022 |
| 5) | MR. J P SARMA | 18-07-2022 | To | 30-07-2022 |
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| 8) | DR. N DEKA | 19-07-2022 | To | 28-07-2022 |
| 9) | MS J CHAKRABORTY | 26-07-2022 | To | 06-08-2022 |
| 10) | MR B K KAR | 26-07-2022 | To | 06-08-2022 |
| 11) | MR. H L MAURYA | 21-07-2022 | To | 28-07-2022 |
| 12) | MR H Dey | 20-07-2022 | To | 19-08-2022 |
| 13) | MS. A DEVI | 21-07-2022 | To | 19-08-2022 |
| 14) | MR. B BARMAN | 23-07-2022 | To | 28-07-2022 |
| 15) | MR. U SARMA | 25-07-2022 | To | 26-07-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Monday,25th July 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------|---|---|---|---------------------|
| MOTION | | | | |
| 53 | Crl.Rev.P./373/2022 B/O | MD. JAMIR ALI Versus THE STATE OF ASSAM AND ANR | MR. A HUSSAIN MR. A MOBARAQUE | PP, ASSAM |
| | WITH I.A.(Crl.)/362/2022 in Crl.Rev.P./373/2022 | MD. JAMIR ALI Versus THE STATE OF ASSAM AND ANR. | MR. A HUSSAIN MR. A MOBARAQUE | PP, ASSAM |
| BAIL HEARING | | | | |
| 54 | AB/3124/2020 FIXED. | DILIP GHOSH Versus THE STATE OF ASSAM | MR. U K BARMAN MR. M MALAKAR MS. A KALITA | PP, ASSAM |
| 55 | AB/4042/2021 FIXED. | MRIDUPABAN NEOG Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MR. N J DUTTA | PP, ASSAM |
| 56 | AB/1166/2022 FIXED | JESIM AKHTAR @ JESIM AHMED Versus THE STATE OF ASSAM | MR. S RANA MR. I RAHMAN | PP, ASSAM |

LEAVE NOTE OF ADVOCATES FOR 25/07/2022

| | | | | |
|-----|------------------|------------|----|------------|
| 1) | MR B N SARMA | 09-12-2021 | To | 31-08-2022 |
| 2) | MR S SARMA | 02-06-2022 | To | 28-07-2022 |
| 3) | MS. B BHUYAN | 18-07-2022 | To | 05-08-2022 |
| 4) | MR. P K SARMA | 18-07-2022 | To | 30-07-2022 |
| 5) | MR. J P SARMA | 18-07-2022 | To | 30-07-2022 |
| 6) | MR A CHANDRAN | 18-07-2022 | To | 29-07-2022 |
| 7) | DR. R SARMAH | 19-07-2022 | To | 31-07-2022 |
| 8) | DR. N DEKA | 19-07-2022 | To | 28-07-2022 |
| 9) | MS J CHAKRABORTY | 26-07-2022 | To | 06-08-2022 |
| 10) | MR B K KAR | 26-07-2022 | To | 06-08-2022 |

| | | | | |
|-----|----------------|------------|----|------------|
| 11) | MR. H L MAURYA | 21-07-2022 | To | 28-07-2022 |
| 12) | MR H Dey | 20-07-2022 | To | 19-08-2022 |
| 13) | MS. A DEVI | 21-07-2022 | To | 19-08-2022 |
| 14) | MR. B BARMAN | 23-07-2022 | To | 28-07-2022 |
| 15) | MR. U SARMA | 25-07-2022 | To | 26-07-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Monday,25th July 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)), ALONG WITH THE FOLLOWING MATTERS ON MONDAY AND TUESDAY]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

ADMISSION

| | | | | |
|----|---------------------------|---|---|--------------------------------|
| 53 | MACApp./389/2022 FIXED | SAJEDA KHATUN AND 6 ORS. Versus THE NEW INDIA ASSURANCE CO. LTD. AND 4 ORS. (B) | MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM | |
| 54 | MACApp./391/2022 FIXED | MUSSTT RAJIA BEGUM Versus SRI SURJYA BH. RAYA AND 4 ORS | MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN | MR. A J SAIKIA MR. B KAKATI |
| 55 | MACApp./394/2022 FIXED | SMTI. RANU DEKA AND Versus BHARTI AXA GENERAL INSURANCE CO. LTD AND ANR | MR. A BARUAH MR. J P MORE | MR. A J SAIKIA (R-1) |

ORDERS

| | | | | |
|----|---|---|---------------------------|---|
| 56 | I.A.(Civil)/2/2020 FIXED in MACApp./9033/2018 | SMTI MAYA CHETRY AND ANR Versus NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS | MR. D DAS MR. M BARUAH | MS. R D MOZUMDAR MS. C MOZUMDAR MS. S BORO MR B PAUL MR. S P SHARMA |
|----|---|---|---------------------------|---|

WITH

MACApp./9033/2018
(Filing Number)

SMTI MAYA CHETRY AND ANR
Versus
NEW INDIA ASSURANCE COMPANY
LIMITED AND 2 ORS

LEAVE NOTE OF ADVOCATES FOR 25/07/2022

| | | | | |
|----|---------------|------------|----|------------|
| 1) | MR B N SARMA | 09-12-2021 | To | 31-08-2022 |
| 2) | MR S SARMA | 02-06-2022 | To | 28-07-2022 |
| 3) | MS. B BHUYAN | 18-07-2022 | To | 05-08-2022 |
| 4) | MR. P K SARMA | 18-07-2022 | To | 30-07-2022 |
| 5) | MR. J P SARMA | 18-07-2022 | To | 30-07-2022 |
| 6) | MR A CHANDRAN | 18-07-2022 | To | 29-07-2022 |

| | | | | |
|-----|------------------|------------|----|------------|
| 7) | DR. R SARMAH | 19-07-2022 | To | 31-07-2022 |
| 8) | DR. N DEKA | 19-07-2022 | To | 28-07-2022 |
| 9) | MS J CHAKRABORTY | 26-07-2022 | To | 06-08-2022 |
| 10) | MR B K KAR | 26-07-2022 | To | 06-08-2022 |
| 11) | MR. H L MAURYA | 21-07-2022 | To | 28-07-2022 |
| 12) | MR H Dey | 20-07-2022 | To | 19-08-2022 |
| 13) | MS. A DEVI | 21-07-2022 | To | 19-08-2022 |
| 14) | MR. B BARMAN | 23-07-2022 | To | 28-07-2022 |
| 15) | MR. U SARMA | 25-07-2022 | To | 26-07-2022 |